

schemes could not be implemented immediately. The works will be executed progressively on the supply of stores.

**Discussions with Central Ministries on Annual Plan for 1974-75**

2937. SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of PLANNING be pleased to state:

(a) whether Planning Commission had begun discussions with the Central Ministries on 10th December, 1973 on annual plan for 1974-75; and

(b) if so whether the Commission has approved an outlay of Rs. 5,000 crores for 1974-75?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN BHARIA): (a) The discussions with Central Ministries started on December 14, 1973.

(b) The total plan outlay during 1974-75, inclusive of the plans of States and Union Territories would be of the order of Rs. 4769 crores. The provision for the plans of Central Ministries alone would be of the order of Rs. 2629 crores, which includes an amount of Rs. 574 crores as extra-budgetary resources.

**Set-back to Atomic Power Programmes**

2938. SHRI RAGHUNANDAN LAL BHATIA:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether atomic power programmes have suffered a set-back after a promising start on power stations based on nuclear fission reactors; and

(b) if so, reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONIC AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) and (b). Our atomic power programme consists of setting up of a number of heavy water moderated and cooled CANDU reactors in its initial phase. The first CANDU reactor at Kota in Rajasthan has just started commercial operation in December, 1973. There has been a certain delay in setting up of the power stations according to the original schedule for reasons beyond our control. All possible efforts are being made to overcome the same.

**Shortage of Coal in Gujarat Industries**

2939. SHRI P. M. MEHTA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether with a view to conserving power, staggering of holidays was introduced in high tension power consuming in industries in Gujarat since 11th February, 1974;

(b) whether the industrial workers have agreed to this decision;

(c) whether the industries are suffering from coal shortage;

(d) if so, whether the power cut and shortage of coal has greatly affected the industrial production in the State of Gujarat; and

(e) whether several lakhs of workers in Gujarat were laid off owing to shortage of coal from these industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M. B. RANA): (a) to (c). The information is being collected and will be laid on the floor of the House.